



Release Order No. 1415/4185/2021

**DEPUTY GENERAL MANAGER & RECOVERY OFFICER
WESTERN REGIONAL OFFICE**

Order Releasing of Bank Accounts

Attachment Proceedings Nos.12716 of 2024

Certificate No. RC 4185 of 2021

**The Principal Officer/Chairman & Managing Director/CEO
All the Banks in India**

1. Whereas Recovery Certificate No. **RC 4185 of 2021 dated September 29, 2021** has been drawn up by the Recovery Officer against **Sai Prakash Properties Development Limited (PAN: AANC7178R) ["Defaulter"]** for recovery of a sum **Rs. 2,21,121/- (Rupees Two Lakh Twenty-One Thousands One Hundred Twenty-One Only)** along with further interest, all costs, charges and expenses etc. for non-payment of penalty imposed by SEBI Adjudicating Order Authority vide Order No. Order/BD/MG/2020-21/9696 dated 27/11/2020 in the matter of Sai Prakash Properties Development Limited.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers of the Defaulter;
3. And whereas a Special Committee appointed by Hon'ble Supreme Court of India has directed SEBI to release all bank accounts of the aforementioned defaulter w.r.t. Recovery Certificate No. 4185 of 2021 in the matter of M/s Sai Prakash Properties Development Limited.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers of Sai Prakash Properties Development Limited (PAN: AANC7178R) attached, if any, pursuant to the above said notices of attachment.
5. **If the defaulter is not having any type of accounts with you, the same need not be informed to SEBI.**
6. **This is without prejudice to any other order of attachment or freeze by the competent authority under any law.**

Given under my hand and seal at Ahmedabad this 14th day of August 2026.



J Shandilya
Recovery Officer

Copy to:

**Sai Prakash Properties Development Limited
(PAN: AANC7178R)**

Address 1: Plot No. 59/60, Dwarka Dam Jail Road, Bhopal,
Madhya Pradesh – 462030

Address 2: 401,413, Royald world, Sansar Chand Road,
Jaipur, Rajasthan-302001

Address 3: C-177, Sector 63, Noida Uttar Pradesh-201301

जैनेन्द्र शांडिल्या / JAINENDRA SHANDILYA
वसूली अधिकारी एवं उप महाप्रबन्धक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad